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चोरी-छिने लाबी गयी वस्तुएं देश के अन्दर ग्रतेक स्वानों पर तथा समुद्र तट पर ग्रौर सीमा क्षेत्रों में पकड़ी जाती हैं। शारत का पश्चिमी तट, विशेषकर बम्बई तथा ग्रास पास के क्षेत्र खास तौर पर तस्कर व्यापार में ग्रस्त हैं। सोना, कलाई चड़ियां, संविलब्ट धागा ग्रीर कपड़े जैसी वस्तुएं ग्राम तौर पर भारत में चोरी छिपे नायी जाती हैं कि वह अवस्थित कर

(ख) सरकार को पता है कि नेपाल से भारत में विदेशी माल का तस्कर व्यापार सीमा के रास्ते होता है। तस्कर व्यापार की माला बता सकता संभव नहीं हैं। भारत-नेपाल सीमा पर पकड़ी कयी वस्तुओं का मूल्य नीचे दिये **अ**नुसार है :—

	नाख रुपयों में	
1967	5.87	
1968	25.73	
1969	47.96	
1970	41.54	
(सितम्बर तक)		

पकड़ी गयी वस्तुओं में अधिकांगतः उपभोनता वस्तएं हैं जैसे ऊनी तथा संगश्लिष्ट कपड़े, घातू, सत, फाऊंटेन बैन, सिपरेंट, हैंमरे, ब्लेड, घड़ियां, ट्रांजिस्टर, श्रुंगार प्रसाधन बस्तुएं तथा

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUK-LA): (a) It is not possible to furnish the value of goods si niggled into India. The value of j;oods sei ed under the Customs Act from 1767 to 190 (upto August) is given below:

Year	Value of goods seized (Rupees in crores)
1967	16.40
1968	19.39
1969	25.01
1970 (up to August)	15.43

Smuggled good- ate seized at numerous places within the country and on the sea coast and along he land border. The western co.ist of India, particularly the areas in and around Bombay, are specially involved in smuggling. Geld, wrist watches, synthetic yarn and fabric are articles commonly smuggled into India.

(b) Government are aware that smuggling of foreign goods from Nepal into India is taking place through the border. It is not possible lo indicate the extent of smuggling. The value of goods seized on the Indo-Nepal borderic or single. border is as under: -

1967	Rs-	5-87 lakhs		
1968			25-73	,,
1969			,, 47-96	,,
1970	(up to Sep	tember)	,,41-54	,,

The seized goods consist mostly of consumer goods such as woollen and synthetic fabrics, metallic yarn, fountain pens, cigarettes, cameras, blades, watches, transistors, cosmetics and playing cards.]

KOVALAM BEACH PROJECT

- 371. SHRI THILLAI VILLALAN: Will ihc Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether Government have any proposal to start work on the Kovalam Beach Project this year; and
 - (b) if so, what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) Yes, Sir. Tenders have been received for the construction of 40 cottages, a 100-room hotel and a beach service centre, and it is expected that the work will start by (he end of the year.

DONATION FROM U.K. FOR FLOOD

- 372. SHRI THILLAI VILLALAN: Will the Minister of FINANCE be pleased to
- (a) whether the Government of India have recently received any donation from the United Kingdom for flood relief; and
- (b) if so, what are the details thereof?

THE MINISTER OF REVENUE ANII EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUK-

LA): (a) No. Sir.

(b) Docs not arise.

MERGER OF INSTITUTE OF CHARTERED ACCOUNTANTS AND INSTITUTE OF COST AND WORKS ACCOUNTS

378. SHRI THILLAI VILLALAN: Will the Minister of COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to regularise the profession of Accountancy by merging theI Institute of Chartered Accountants and